

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Ainwasha Engineering & Projects Limited Date of Commencement of Liquidation: 13-01-2023; List of Stakeholders as on Date: 12-05-2023; Name of IP: Mr. Anuj Bajpai; Process Number: 1; Last 5 digit of registration number: 10575

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		102267		102267				NA
2	Liquidation costs incurred till date		7252888		7252888				NA
3	Secured financial creditors	6	3024323479	3	2930255785		94067695		<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	6	153029	6	153029				<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	193	21824430	193	21824430				<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	11	221158701	11	104773088				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	214	1077230871	214	935883510				<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		430	4352045665	427	4000244997	0	94067695		